

4. In view of the above, the appeal of the assessee is dismissed 'not pressed'.

4. In the result, the appeal of the assessee is dismissed.

(Order Pronounced in the Court on 11.03.2019)

Sd/-

(एन.के. सैनी/ N.K. SAINI)

उपाध्यक्ष/ VICE PRESIDENT

Dated : 11.03.2019

"आर.के."

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File

आदेशानुसार/ By order,

सहायक पंजीकार/ Assistant Registrar